

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**CIRCULAR**

No: 85

Dated: 06/07/2018

Vide the Circulars bearing Nos. 2 dated 20.02.2015, 19 dated 16.12.2015, 39 dated 02.06.2016 and 59 dated 24.08.2017, all the Courts under the jurisdiction of the High Court of J&K stand directed to hear and dispose of cases that are pending for more than 05 years/10 years on fast track basis. In this context, the Judicial Officers of the State are directed to furnish monthly data regarding disposal of more than five years old and more than 10 years old cases to this Registry by or before 10<sup>th</sup> day of each month.

**By order**

*Encl: Format  
(one leaf)*

*[Signature]*  
(Sanjay Dhar)  
Registrar General

No: 12650-85/95

Dated: 06/07/2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of his Lordship.
2. Registrar Vigilance, High Court of J&K Srinagar for information.
3. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
..... for information of his Lordship.
4. Principal District & Sessions Judge \_\_\_\_\_ with the request to circulate the Circular amongst all the Judicial Officers posted in his territorial jurisdiction.
5. CPC e-Courts High Court of J&K with the request to upload the Circular on the official website of the High Court.

*urgent*

*[Signature]*  
Registrar General

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Format for furnishing information vide Circular No. 85 dated 06-07-2018.

Court/District-wise Monthly work done statement showing Opening balance, Disposal on fast track basis and Closing balance of Cases which are 05 to 10 & above 10 years old both Civil and Criminal for the month of \_\_\_\_\_ 2018.

District: \_\_\_\_\_

S. No.	Name of the Court	Cases which are 05 to 10 years old									Cases which are over 10 years old								
		O.B. at the beginning of the month.			Disposal on fast track basis during the month			Pendency at the end of the month.			O.B. at the beginning of the month.			Disposal on fast track basis during the month			Pendency at the end of the month.		
		Civil	CrI.	Total	Civil	CrI.	Total	Civil	CrI.	Total	Civil	CrI.	Total	Civil	CrI.	Total	Civil	CrI.	Total
1.																			
2.																			
3.																			
4.																			
5.																			
6.																			
7.																			
8.																			
9.																			
10.																			
	<b>Total</b>																		

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